

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P No.177/2014

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

EARING ON 21st September 2017, 10.30 A.M.

Name of the Company		Monoharlal Phoolchand Kanungo -Vs- DSK Real Estate Ltd & Ors		
Ur	nder Section	397/398	s prayed for an adiominm	
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
> H	IR. D. N. SHA HK. N. DA HS. ARUNIM	SAUPTA, AM	Laufuld w.	Made me

4) HR. HOUSIT RUWKS, Am

1. Shannak Mitre, Adv- for R-6.

1. Ma Ratmantes Baneagi 2 Na Anisaudha Roy 3 Na Atomila Chakas benthy 4 Now Mohasi Hallith

S.No.38 – CP No.177/2014 IA No.285/KB/2017 – Monoharlal Phoolchand Kanungo Vs. DSK Real Estate Ltd. & Ors.

ORDER

Ld. Counsels for the petitioner as also respondents are present.

Both sides prayed for an adjournment.

Listed on 14th November 2017.

(Jinan K.R.) Member (J)

(Vijai Pratap Singh) Member (J)